

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

CP No. 46/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2020**

Name of the Company: Union of India
V/s
NK Proteins Pvt Ltd

Section 271(1)(e), 272 (c) of the Companies Act,
2013 r.w. Section 243 of the Companies Act, 1956.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

ORDER

2. (Through Video Conferencing)
Learned Advocate Mr. Kshitij Amin is present on behalf of the Mr. Devang Vyas Assistant Solicitor General of India appearing for Union of India.


Learned Senior Advocate Mr. Saurabh Soparkar is present on behalf of the Respondent.

Learned Advocate Mr. Kshitij Amin Requesting for time on behalf of the Mr. Devang Vyas.

Prayer is allowed.

List the matter on 11.01.2021.


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER (TECHNICAL)**


**MANORAMA KUMARI
MEMBER (JUDICIAL)**

Dated this the 25th day of November, 2020